

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sangamam Chit Funds Pvt Ltd

MAIN PETITION NUMBER : IBA/211/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/301(CHE)2024

ORDER

Ld. Counsel Shri. Raghav Menon for the Applicant / Liquidator.

This application has been filed to take on record the report for
the reconstitution of the stakeholders consultation committee.

Report is taken on record, subject to all just exceptions.

IA(IBC)/301(CHE)2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)